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**Vegetable Oil Products Control Second 458  
Amendment) Order 1983**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : Sir, on behalf of Dr. M. S. Sanjeevi Rao, I beg to lay on the Table a copy of the Vegetable Oil products Control (Second Amendent) Order, 1983 (Hindi and English versions) published in Notification No. G.S.R. 935(E) in Gazette of India dated the 30th December, 1983, under sub-section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-7882/84.]

SHRI A. K. BALAN (Ottapalam) Sir, I have given notice...\*

MR. SPEAKER : Not allowed; not allowed a single word. Mr Balan, we cannot discuss any Speaker's conduct here.

*(Interruptions)\**

You go out. I am not concerned with it. We cannot discuss Speaker's conduct here. I have not allowed him.

*(Interruptions)\**

12.10 hrs.

**MESSAGE FROM RAJYA SABHA**

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on today,

\*Not recorded.

the 8th March, 1984, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 :—

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981, be further extended up to the last day of the first week of the Hundred and Thirty-first session of the Rajya Sabha."

MR. SPEAKER : Mr. Balan, don't shout. It cannot be discussed here. Not at all allowed.

*(Interruptions)\**

**COMMITTEE ON GOVERNMENT  
ASSURANCES**

**Seventh Report**

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I beg to present the Seventh Report (Hindi and English versions) of the Committee on Government Assurances,

MR. SPEAKER : Mr. Balan, I will name you if you do not stop.

*(Interruptions)\**

Speaker's conduct cannot be discussed here; not allowed. I want to name this young man.

*(Interruptions)\**

Whatever he has said does not form part of the record.